

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/1016/2018
NAME OF THE PETITIONER : NOBLE PROMOTERS PVT LTD
NAME OF THE RESPONDENTS : ROC CHENNAI
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
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1	Sandeep Kumar	Applicants	
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ORDER

Counsel for Applicant present. Matter is adjourned for filing of Report by ROC.

Put up on 18.09.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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